

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 7/2006 in CIVIL APPEAL NO. 9595 OF 2003

COMMITTEE OF M.K.J.H.S.B.V.M. ETAH

Appellant (s)

VERSUS

SACHIV, U.P. BASIC SHIKSHA PARISHAD & ORS.

Respondent(s)

((For appeal against Registrar's order)

Date: 01/12/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s) Mr. Rajesh, Adv.

For Respondent(s) Mrs. Shobha Dixit, Sr. Adv.

Mr. Mohd. Tahir Siddiqui, Adv.

Ms. Chitra Markandaya, Adv

UPON hearing counsel the Court made the following

O R D E R

Put up before a Bench of which Hon'ble Mr. Justice Dalveer
Bhandari is a member.

Appeal filed by the applicant against the order of the Registrar shall

also be considered.

(Meenu Sethi)
Court Master

(Pushap Lata Bhardwaj)
Court Master